

[18 December, 2001] RAJYA SABHA

observations made by the Chief Controller of Accounts, additional information is being collected from the Divisions concerned.

Funding Central Schemes of Agricultural Development

2765. SHRI NILOTPAL BASU: Will the Minister of AGRICULTURE be pleased to state:

(a) the salient features of the Centrally sponsored schemes of National-Pulses Development Programme; Oil Palm Development Programme; Accelerated Maize Development Programme; Timely Reporting of Estimates of Area and Production of Principal Crops and Establishment of an Agency for Reporting of Agricultural Statistics (EARAS);

(b) what are the criteria for allocating funds under each scheme to States and the corresponding Central share; whether these funds would be given to States as 100 per cent grant or whether it would follow the usual 70/30 (loan/grant) formula for Plan Assistance; and

(c) what are the State-wise details of proposals received, funds released and utilized during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) The Technology Mission on Oilseeds & Pulses has been implementing the Centrally Sponsored Schemes of National Pulses Development Project (NPDP), Oil Palm Development Programme (OPDP) and Accelerated Maize Development Programme (AMDP). The salient features of these schemes are that these schemes are Centrally Sponsored schemes being implemented on the sharing pattern of 75:25 between Government of India and the State Governments. Under these schemes, assistance is provided to the farmers for different components through State Govts. for increasing the production of pulses, oil palm and maize in order to increase production of pulses, maize & edible oils.

As regards, timely reporting of estimates of area and production of principal crops, a scheme for Timely Reporting System (TRS) is funded by the Govt. of India which takes care of sampling design of TRS for priority data collection based on prevalent land record

system and timely completion of consolidation at district and thereafter a state level. Under the Establishment of an Agency for Reporting of Agricultural Statistics (EARAS) the scheme provides for setting up of a whole time agency to cover a sample of 20% of villages every year to generate basic land use statistics. The focus of EARAS is primary data collection and its supervision.

(b) The criteria for allocating the funds under these schemes to States and the corresponding central share is based on their potential, past performance with regard to the production achievements and the expenditure incurred under different schemes. The funds are given as a grants-in-aid to the States on the sharing pattern of 75:25 under the scheme of NPDP, OPDP & AMDP and there is no loan component under these schemes. However in case of TRS and EARAS, 100% grant is given to the States on 50:50 sharing basis between the Central Govt. and the State Govt. without any loan component.

(c) The details of the fund allocation and release state-wise during the last 3 years are given in Annexure for NPDP, OPDP, AMDP, TRS & EARAS. [See Appendix 194, Annexure No. 25]

Development of water creatures in soft water

*2766. SHRI BALKAVI BAIRAGI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is fact that administrative approval has been granted to Madhya Pradesh for implementation of continuous sanctioned schemes—development of water creatures in soft water—for the year 2001-2002;

(b) if so, the details thereof; and

(c) by when the Central share of Rs.151.826 lakh as demanded by the State, would be released?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV):

(a) and (b) Yes, Sir. The administrative approval of Government of

*Original notice of the Question was received in Hindi.